

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA**

**UNSTARRED QUESTION NO. 269  
TO BE ANSWERED ON FEBRUARY 05, 2019**

**ASSISTANCE FROM WORLD BANK**

**No. 269. SHRI PONGULETI SRINIVASA REDDY:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether the World Bank and some State Governments have signed a loan and project agreement that would enable the international bank to provide \$400 million to the Government for its Sustainable Urban Development Project; and**
- (b) if so, the details thereof and the progress made in each State in this regard along with the funds sanctioned and utilized by the Government so far, State/UT-wise?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI HARDEEP SINGH PURI)**

**(a) The Government of Tamil Nadu and World Bank signed a Project Agreement on June 03, 2015 for "Tamil Nadu Sustainable Urban Development Program (TNSUDP)". The Loan Agreement for TNSUDP Project was signed on the same day between Government of India (Department of Economic Affairs, Ministry of Finance) and the World Bank for World Bank (International Bank for Reconstruction and Development) loan of US\$ 400 million. The total cost of TNSUDP is US\$ 600 million and it is scheduled for completion on March 31, 2022.**

**(b): The loan disbursement under Tamil Nadu Sustainable Urban Development Project (TNSUDP) till January 31, 2019 is US\$ 167.21 million.**

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